

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TENTH REPORT

(Fourth Lok Sabha)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Tenth Report.

2. The Committee met on the 24th July, 1967 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 28th July, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 28th July, 1967 had been invited to present their views on the Resolutions before the Committee. None of the Members concerned attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Re-organisation of State of Assam. | 1½ hours |
| (2) Resolution regarding Wage freeze policy. | 2 hours |

NEW DELHI;

July 24, 1967.

Srujan 2, 1889 (Saka).

R. K. KHADILKAR,

Chairman,

Committee on Private Members' Bills and Resolutions.